73 Written Answers

notification calling for tenders for the award of contracts is published in important national and local newspapers. A copy of the notification is also displayed on the Notice Boards at important stations on the concerned division as well as in the Divisional Office. The existing handling contractor is also advised regarding issue of notification calling for tenders.

(c) A complaint from M/s. Labour Supply Agency, Howiah has been received stating that incomplete tender form had been supplied to them in respect of award of parcel handling contract at Kanpur Central. On enquiry the complaint has been found to be not correct as tender papers complete in all respects had been supplied to M/s. Labour Supply Agency, Howrah.

INVENTIONS RECEIVED BY INVENTIONS PROMO IION HOARD

351. SHRI THILLAI VILLALAN: Will the Minister of INDUSTRIAL DEVELOP MENT / प्रोटागिक विकास मंत्री be pleased to state:

(a) what are the details of the invent tofls which were received by the Inventions Promotion Hoard during the period 1969-70; and

(b) what are the details of the awards made in this connection during the period?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/**SIGNIFIA GARM HARGED** (PROF. SIDDHESHWAR PRASAD): (a) and (b) The slalemeni showing the details of the inventions received by Inventions Promotion Board during the period 1969-70 as also a list of prize awards made by the Board and a list of cases iri which financial assistance was sanctioned by the Board during this period are attached. (*See* Appendix LXXV1, Annexure No. 13 and 14).

SHARING OF SIRUVANI WATER BETWEEN TAMIL NADU AND KERALA

352. SHRI THILLAI VILLALAN: Will the Minister of IRRIGATION AND POWER/ सिचाइ ग्रोर विद्युत मंत्री be pleased to state:

(a) whether the agreement between Tamil Nadu and Kerala regarding the sharing of Siruvani water has been fully implemented: and (b) if so, what arc the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/

सिंचाई ग्रीर विद्युत् मंत्रालय में उपमंत्री (SHRI BAIJNATH KUREEL): (a) and (b)

At an inter-State meeting held in May, 1969 the Kerala and Tamil Nadu Governments accepted in principle that a reservoir of suitable capacity should be constructed on the Siruvani by the Government of Kerala, at the cost of and in accordance with the designs and specifications of Tamil Nadu Government, to enable reliable drinking water supply of 1.3 TMC to Coimbatore, and that construction of the project might be proceeded with after the details were worked out.

The Government of Kerala have reported that the Government of Tamil Nadu had forwarded a project report which was scrutinised by Kerala and that the Government of Tamil Nadu are expected to forward a revised estimate, plans etc, in the near future. The Government of Kerala have further reported that a draft of the agreement to be executed between the two Governments is pending finalisation, and that one meeting has already been held to discuss the draft and that a further meeting has to be held to discuss it further and finalise it.

The Kerala Government have also indicated that the work on the project will be started by them aftfcr the" rcvi,eii fibiJSi climates etc. are linalised and the agreement execuUd

between the two Governn ents.

SUBSTITUTION OF PAPER INSULATED CABI.F BY P. V. C.

353. SHRI THILLAI VILLALAN: Will the Minister of INDUSTRIAL DEVELOP-MENT/**ARTIN** fant Halbe pleased to state:'

(a) whether Government have under consideration any proposal to substitute the use of paper insulated cables by P.V.C. cables; and

(b) if so, what would be the financial effect in terms of f.ireign exchange in this regard ?

 THE DEPUTY MINISTER IN THE MINISTRY

 OF
 INDUSTRIAL

 DEVELOP

 MENT/श्रीद्योगिक विकास मंत्रालय में उपमंत्री

 (PROF. SIDDHESHWAR PRASAD): (a)

Yes, Sir. P. I. L. C. Cables upto 11 K. V. are to be substituted by PVC Power Cables.

(b) One kilometer of P1LC Power Cables would require, on average, 3.5 tons of lead valued at Rs. 7,500 cif. depending upon the sizes. On the other hand, import of PVC Chemicals etc. would require only Rs. 1200 cif. per kilometer of 11 KV PVC Cables. The change-over from P1LC to PVC would, therefore, save approximately Rs. 6300 of foreign exchange per kilometer of 11 KV Power Cables. The current approximate yearly requirement of 11 KV Power Cables is of the order of 3000 to 3500 Kilometers. The changeover would effect foreign exchange saving of approximately Rs. 2 crores per annum at the current level of production.

DOUBLING OF KANPUR-LUCKNOW LINE

354. SHRI M. ASAD MADANI: Will the Minister of RAILWAYS/रेस मंत्री be pleased to state:

(a) whether there is any proposal under Government's consideration for the doubling of the railway line between Kanpur and Lucknow; and

(b) if so, the time by when the proposal is likey to be given effect to ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS)**रल मंत्रालय में** उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

ISSUE OF TICKETS FOR RAJDHANI EXPRESS

355. SHRI M. ASAD MADANI: Will the Minister of RAILWAYS, **(in the second second**

(a) whether there is any proposal under Government's consideration to issue tickets for the Rajdhani Express at any station between New Delhi and Howrah where it has got a stoppage;

(b) whether it is a fact that Government have now decided to halt the Rajdhani Express at Gaya; and

(c) if so, the time by when the proposal is likely to be given effect to?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/

रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI):

(a) No.

(b) No.

(c) Does not arise.

DOUBLING OF GHAZIABAD-SAHARANPUR LINE

356. SHRI M. ASAD MADANI: Will the Minister of RAILWAYS/ **THE** be pleased to state the details of the future pro gramme for the doubling of the railway line on Ghaziabad-Saharanpur section of the Northern Railway?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI):

Engineering surveys for doubling the line between (i) Ghaziabad and Meerut City and (ii) Muzaffarnagarto Saharanpur were carried out in 1965 and it was found that doubling was not necessary. A traffic survey for the entire section and Engineering survey for the remaining portion between Meerut City and Muzaffamagar are now in progress. After the surveys aie completed, doubling of the section or any sub-section thereof, will be considered if justified by traffic and financial considerations.

FLOOD INSURANCE SCHEME

357. DR. B. N. ANTAN1: SHRI M. K. MOHTA:

Will the Minister of IRRIGATION AND POWER/सिंचाई और विद्युत मंत्री be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce a universal and compulsory flood insurance scheme to cover flood risks; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/ **August and August and Augu**

(b) Does not arise.